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In addition, enquiries from interested parties are dealt with and the necessary advice offered, where needed, by the Essential Oils Research Centre.

Andaman and Nicobar Islands

2708. { Shri E. Narayanasamy:
Sardar Iqbal Singh:

Will the Minister of Home Affairs be pleased to state:

(a) how far the colonization scheme has progressed in the Andaman and Nicobar Islands; and

(b) whether even now settlers are required for the Islands?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Upto 1957-58, 11,304 acres of forest land have been cleared in the Andaman Islands and 1,633 agriculturist and 13 artisan families have been settled in this area.

(b) Yes.

Secondary Schools

2709. Shri Elayaperumal: Will the Minister of Education be pleased to state the amount allocated by the Government of India for the purpose of construction of buildings of privately managed secondary schools and buildings for libraries and laboratories attached to such secondary schools during 1956-57 (statewise)?

The Minister of Education (Dr. K. L. Shrimani): A statement is laid on the Table of Lok Sabha. [See Appendix VIII, annexure No. 6].

Messrs Tin Plate Dealers' Association Delhi

2710. Shri Panigrahi: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any amount was due to Government from Messrs Tin Plate

Dealers' Association, Delhi during the period 1954 to 1957;

(b) if so, what is the amount due;

(c) whether steps have been taken to recover the dues from the Association; and

(d) what quantity of Iron and Steel under the T.C.A. Programme was received by this firm during the same period?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). The Tinplate Dealers' Association Ltd., Delhi, were Controlled Stockists for T.C.A. steel at Delhi. Until September, 1957 T.C.A. steel was being released to Controlled Stockists on credit basis. Payments were being made by the Stockists as sales took place. The Tinplate Dealers' Association were crediting amounts after the sale of the steel. It was, however, found in May, 1956, that they were in arrears to the extent of Rs. 76,000 on steel sold by them.

(c) Yes, Sir. The amount due from the firm now is about Rs. 31,000.

(d) 1,525 tons.

राज्यों को ऋण

2711. { श्री ब० प्र० सिंह:
श्री पद्म देव:
श्री पाणिग्रही:

क्या वित्त मंत्री बहू बताने की कृपा करेंगे कि:

(क) प्रत्येक राज्य पर भारत सरकार का कितना ऋण है; और

(ख) इसकी प्रदायगी कब तक कर दी जायेगी ?

वित्त मंत्री (श्री मोरारजी देसाई):

(क) एक विवरण लोकसभा पटल पर रख दिया गया है। [द्वितीय परिशिष्ट ८, अनुबन्ध संख्या ७]

(ख) हर एक ऋण की प्रदायगी के लिए जो प्रलग प्रलग शर्तें मंजूर की